OVER OF DELHI KOTWALI HANDING POLICE STATION TO S. G. P. C.

Written Answers

100. SARDAR GURCHARAN SINGH TOHRA:

> SARDAR HARCHARAN SINGH DUGAL:

> NARINDAR SINGH SARDAR BRAR:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS HOUSING AND URBAN DEVELO-PMENT be pleased to state:

- (a) What is the latest position in regard to the handing over of the Delhi Kowali Police Station land and building to the Shiromani Gurdwara Parabandhak Committee; and
- (b) When the entire building of the Delhi Kotwali Police Station will be made avilable to the said Committee?

THE MINISTER OF STATE IN OF HEALTH THE MINISTRY PLANNING AND FAMILY ANDWORKS, HOUSING AND URBAN DEVELÓPMENT (SHRI B. MURTHY): (a) and (b) According to the Gurdwara the settlement with Parabandhak Committee, only a portion of land, measuring 0.7 acre and structures built thereon, will be handed over to the Shiromani Gurdwara Prabandhak Committee as soon as a new Kotwali at Darya Ganj is constructed to house the inmates/ offices of Kotwali Chandni Clowk, Delhi.

## CREDIT AND MANAGEMENT POLICIES FOR THE NATIONALISED BANKS

101. SHRI BHUPESH GUPTA: SHRI A. KULKARNI : G. SHRI NIREN GHOSH: SHRI RAJANARAIN: SHRI REWATI KANT SINHA: SHRI K. Р SUBRAMANIA MENON SHRI M. K. MOTHA: SHRI GODEY MURAHARI: SHR1 N. R. MUNISWAMY: SHRI KALYAN ROY: SHRI KRISHAN KANT: SHRI J. Ρ. YADAV:

Will the PRIME MINISTER pleased to state:

(a) Whether Government have worked out a new comprehensive credit policy for the nationalised banks.

- (b) If so, whether Government propose to lay a copy of the text of the credit policy on the Table of the House;
- (c) Whether any consultation on the matter took place with the representatives of the bank employees before the formulation of the new credit policy:
- (d) Whether Government have decided about the policy and directions for the operation of the fourteen nationalised banks; and
  - (e) if so, what are the details thereof?

MINISTER OF STATE IN MINISTRY OF FINANCE THEP. C. SHETHI): (a) and (SHRI **(b)** The nationalised banks have been advised to meet in an increasing measure the credit need of the neglected sectors such as small farming, small industry, small retail trade, self employed persons etc. Many of these banks have announced schemes for meeting the production needs of small borrowers. in particular retailers, road transport operators, minor repair industry, professional and self-employed persons.

## (c) No. Sir.

(d) and (e) Government are precluded from giving any directions to the nationalised banks which may be centrary to the provisions of sec. 35A of the Banking Regulation Act during the pendency of a writ petition in the Supreme Court. However pending the constitution of Boards of Directors for the nationalised banks, in each bank there is an internal management committee consisting of the Custodian, some senior officers and a nominee of the Reserve bank of India.

## R. B. I. CIRCULAR TO NATIONALISED BANKS

102. SHRI LOKANATH MISRA: SHRI DEVI SINGH: SHRI K. C. PANDA: N. ANTANI: DR. В. SHRI S. S. MARISWAMY

Will the PRIME MINISTER be pleased to state:

(a) Whether the Reserve Bank of India has recently issued a circular to all nationalised banks in regard to extending credit facilities to small enterpreneurs and industrialists; and